

COURT - II

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 4 of 2011

Dated: 14th September, 2011

Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta, Judicial Member

Noida Power Company Ltd. ... Appellant (s)
Versus

U.P. Electricity Regulatory
Commission ... Respondent (s)

Counsel for the Appellant(s): Mr. M.G. Ramachandran
Mr. Vishal Gupta
Ms. Ranjitha Ramachandran
Counsel for the Respondent(s): Mr. Kunal Verma

ORDER

At the request of the learned Counsel for the State
Commission, post the matter for hearing on 29.09.2011.

(Justice P.S. Datta)
Judicial Member

(Rakesh Nath)
Technical Member

PK